

Notification of the Ministry of Communications (Department of Telecommunications)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): Sir, I beg to lay on the Table, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, a copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications), Notification G.S.R. No. 916(E), dated the 9th September, 1988, publishing the Indian Telegraph (Eleventh Amendment) Rules, 1988.

[Placed in library. See No. LT-6753/88]

[The Deputy Chairman in the Chair]

Notifications of the Ministry of Industry (Department of Company Affairs)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Madam, I beg to lay on the Table, under sub-section (3) of section 620A of the Companies Act, 1956, a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Company Affairs):—

(i) G.S.R. No. 596, dated the 15th July, 1988, publishing the declaration of M/s. Kalaimagal Mutual Benefit Fund Limited, Madras as Nidhi Company.

(ii) G.S.R. No. 597, dated the 15th July, 1988 publishing the declaration of M/s. Shenoy Nagar Benefit Fund Limited, Madras as Nidhi Company.

(iii) G.S.R. No. 598, dated the 15th July, 1988, publishing the dec-

laration of M/s. Mini Muthoothu Mutual Fund Limited, Kezhen-cherry as Nidhi Company.

[Placed in Library. For (i) to (iii) See No. LT-6705/88]

SPECIAL MENTIONS

Allotment of rice and wheat to the State of Maharashtra

SHRI VISHWASRAO RAMRAO PATIL (Maharashtra): Madam Deputy Chairman, I want to raise a most important issue which is about increase in the monthly allotment of rice and wheat to the State of Maharashtra by the Central Government. The Maharashtra State is deficit in foodgrains and depends upon... (Interruptions) ..'

THE DEPUTY CHAIRMAN: May I request the honourable Members* to listen to what the Special Mention is about?

SHRI VISHWASRAO RAMRAO PATIL: Madam, Maharashtra State is deficit in foodgrains production and depends upon the supplies from the Government of India. To meet the deficit the State depends upon the supplies from the Centre. The normal requirement of the State worked out, on the basis of actual off-take in respect of rice and wheat, to 85,000 tonnes and 125,000 tonnes respectively. Till January, 1988, we used to get 70,000 tonnes of rice. The Government of India, however, reduced the rice allotment in February, 1988 from 70,000 tonnes to 60,000 tonnes. The wheat allotment was also reduced likewise from 1,00,000 tonnes to 80,000 tonnes in March 1988. The sizeable reduction in foodgrains allotment has adversely affected Maharashtra State's supply line vis-a-vis the public distribution system. After frequent requests, the Government